

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:103
ANSWERED ON:09.11.2010
TASK FORCE ON CUSTODIAL DEATHS
M.Thambidurai Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of custodial deaths have been reported in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to constitute a Task force to look into the overall condition of the undertrials in custody; and
- (d) if so, the details thereof alongwith the time by which it is likely to be constituted?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The number of cases registered by the National Human Rights Commission (NHRC) during the last three years in respect of intimations regarding custodial deaths are as mentioned below

Year	Custodial deaths
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2007-08	2267
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2008-09	1943
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2009-10	1794
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(c): No, Madam.

(d): Does not arise.